

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 23/09/2016

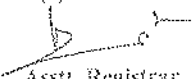
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70859-70861/2016-SMIBR1 dated 21/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
Central Excise and Salt Act, 1944.


Asstt. Registrar

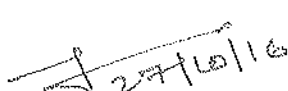
Application	Appeal	Name and Address of Appellant
1	E/1326- 1328/2009	CCE KANPUR 117/7, SARVODAYA NAGAR, KANPUR 208005.
		Name and Address of Respondent
2		STANDARD SURFACTANTS LTD. VILLAGE-UMARAN, RANIA, KANPUR DEHAT. ,,
3		SADHVI GRAMODYOG SAMITI, UMARAN, RANIA, KANPUR- DEHAT. ,,
4		MANOJ KUMAR GUPTA & CO. CHIRAURA, RANIA, KANPUR-DEHAT.,,

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s): SH BIPIN GARG, ADV
B-1/1289-A, VASANT KUNJ
NEW DELHI.

o/c


ISSUED ON

SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
38, M. G. MARG, ALLAHABAD-211001.

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise, I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamab Marg, New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

12 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

13 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

14 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

15 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

16 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

17 C.D.R. 18 Office Copy 19 Guard File

Assst. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Appeal No.E/1326-1328/2009-EX[SM]

Arising out of Order-in-Appeal Nos.20, 21 & 22-CE/APPL/KNP/2009 dated 10.02.2009 passed by Commissioner (Appeals) Customs & Central Excise, Kanpur.

For approval and signature:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes
-

C.C.E., Kanpur

...APPELLANT(S)

VERSUS

M/s Standard Surfactants Ltd.
M/s Sadhvi Gramodyog Samiti
M/s Manoj Kumar Gupta & Co.

...RESPONDENT (S)

APPEARANCE:

Shri Rajeev Ranjan Jt. Commissioner, (A.R.) for the Department
Ms. Stuti Saggi, Advocate for the Respondent (s)

CORAM:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 21.09.2016

FINAL ORDER NO. - 70859-70861/2016

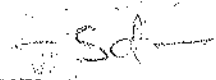


Per Mr. Anil G. Shakkarwar :

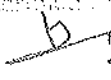
Appeals are dismissed as withdrawn as per litigation policy of
CBEC without entering into merits of the cases.

(pronounced in the open Court)

Mishra


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

प्रमाणित नकल / Certified True Copy


26.10.16
वरिष्ठ सहायक (आ.प्र.) अधिकारी
विभागीय प्रशासन, सी.बी.ई.सी.
ए.सी.ई.टी.डी. (आ.प्र.)
एस. एच. ऑ. भवन, दिल्ली - 110001
से. नं. सी.डी.एस. आ.प्र.आ.सी.टी.डी. 110001